PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 07.09.2026

No. 1184 A: The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is appointed as Judicial Magistrate 1st Class -cum- Addl. Civil Judge (Jr. Division) in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officer named below, the powers of Judicial Magistrate 1st Class for the district noted against her name in column no. 4 of the table.

Sl. No.	**Name of the Officer with designation and present place of posting**	a) **Designation at the new station** b) **Place where the officer is to be ordinarily stationed at.** c) **Name of the Judgeship in which appointed on transfer.**	**Name of the District**
1	2	3	4
1.	Ms. Priya Kumari J.M.1st Class -cum- Addl. Civil Judge (Jr. Division), Danapur (Patna)	(a) Judicial Magistrate (b) Begusarai (c) Begusarai	Begusarai

By order of the High Court
Sd/- Rupesh Deo
Registrar General

Memo No. 82562-82589 **/ Dated, Patna the** 07.09.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C,

Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Patna/ Begusarai for information {**and communication to the officer concerned.**

Aforesaid officer is also vested with the powers of Additional Civil Judge (Junior Division) for the district noted against her name in column no. 4 of the table.

The officer appointed may be directed to make over charge of her office in such a way so as she join her new assignment within 21 days from the receipt of the Court's notification. The representation of the abovesaid officer stands disposed of in the aforesaid terms.}

{-} For the P.D.Js. concerned.

Registrar General